

[22 July, 2002]

RAJYA SABHA

(c) the number of allottees who were evicted under the PPE Act, 1971?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL):

(a) Yes, Sir.

(b) During surprise checks and also in a special drive in 2001, the number of quarters inspected during the last five years are as follows:

1997	—	858
1998	—	896
1999	—	1055
2000	—	1431
2001	—	5853

(c) 407.

Surface water for drinking purpose

586. SHRI PRASANTA CHATTERJEE: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether the metropolitan cities are covered with 100 per cent surface water for drinking purpose; and

(b) if not, the time frame to cover such facilities in the metropolitan cities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL):

(a) and (b) A study report published by the Central Pollution Control Board (CPCB) in 1997, with regard to the status of water supply in 23 metropolitan cities of the country (based on 1991 census) had assessed that the surface water is the major source for the organised water supply in metro cities. As per the said report, 10796.2 mld of surface water and 1,941.6 mld of ground water is being used in the said metro cities.

Water supply being a State subject, it is the responsibility of the State Governments and the concerned Metropolitan cities to plan design implement, operate and maintain water supply schemes. Since the provision of surface water would depend upon technical feasibility as well

as resource availability, it would be difficult to indicate a suitable time frame.

Encroachments in G-Point area of Gole Market

†587. SHRI MUNAVVAR HASAN: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that his Ministry and NDMC have not taken any action for removing the illegal encroachments in G-Point area of Gole Market, New Delhi;

(b) if so, the details thereof;

(c) the reasons for not taking any action by Government to remove the encroachments;

(d) the details of the steps being taken by government to remove the Jhuggis around G-point area of Gole Market, New Delhi; and

(e) by when Jhuggis and illegal encroachments are expected to be removed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND PVERTY ALLEVIATION (SHRI O. RAJAGOPAL):

(a) to (e) The exact details are being collected and will placed in the Table of the Sabha.

National action plan of housing for Jhuggi dwellers

588. PROF. M.M. AGARWAL: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government have formulated any National Action Plan of Housing of Jhuggi Dwellers in Delhi, Kolkata, Mumbai, Bangalore, Chennai etc.;

(b) if so, the details thereof alongwith the funds allocated for the same during the last three years; and

(c) the details of funds which have been disbursed, so far, on the construction of housing for the Jhuggi dwellers in the above metropolitan cities?

†Original notice of the Question was received in Hindi.